

**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 08-12-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. G.K. Garg, Sr. Advocate	S.B. Civil First Appeal No. 46/02 Ramesh Kumar VS. Suresh Chand Mishra	Rajneesh Gupta	Tripurari Sharma
2	Sh. O.P. Sharma -II, RHJS (Retd.)	S.B. Civil Second Appeal No. 756/2013 Kanhaiya Lal Vs. Rakhab Chand	Mahesh Sharma	Arvind Bhardwaj
3	Sh. J.D. Sharma, RHJS (Retd.)	S.B. Civil Second Appeal No.380/96 Bhooli Bhai & Ors. Vs. Nemi Chand	N.K. Maloo	G.K. Garg
4	Ms. Chandrakanta Gupta RHJS (Retd.)	S.B. Civil Arbitration Application 44/10 & S.B. Civil Misc. Appeal No. 1747/10 Manish Vyas Vs. Dr. Sohan Lal	S.C. Gupta	J.R. Tantia
5	Sh. R.S. Shekhawat, Advocate	S.B. Cri. Revision Petition No. 1182/15 Vinod Kumawat Vs. Jahnvi	Rajesh Goswami	Khushagra Sharma
6	Sh. A.K. Bajpai, Advocate	D.B.Civil Special Appeal No. 94/03 Jadish Singh Vs. Saint Meera Brotherhood Society, Jaipur D.B. Civil Special Appeal No.1040/02 Meera Brotherhood Society Jaipur Vs. Rngeit	R.K. Mathur Suresh Goyal	N.A. Khan
7	Sh. Ashok Sharma, Advocate	S.B. Civil Second Appeal No. 84/15 Phool Chand Raman Lal Vs. Smt. Rameshwari Devi	Anita Aggarwal	D.C. Gupta
8	Ms. Archana Mantri, Advocate	S.B. Civil Second Appeal No. 339/05 Mewad Motors Company Vs. Sardar Rajender Singh	R.P.Garg	Ashok Sharma
9	Sh. Manish Kumawat, Advocate	S.B. Cr. Revision Petition No. 26/14 Suresh Vs. Smt. Jamma Devi	Sudhir Jain	Sunil Tyagi
10	Sh. Vikas Jain, Advocate	S.B. Criminal Misc. Petition No.2678/15 Alka Dadhich Vs. State	S.S.Hasan	
11	Smt. Madhuri Singh, Advocate	S.B. Cr. Misc. Petition No. 4472/15 Ajeet Maan Vs. State	Shalini Sheoran	Amit Ojha
12	Sh. Manoj Sharma, Advocate	S.B. Criminal Revision Petition No. 662/15 Smt. Urvashi Agarwal Vs. Abhai Goyal	D.K. Bhardwaj	H.S. Sinsinwar
13	Sh. Harish kumar Tripathi Advocate	S.B. Cr. Revision Petition No. 84/15 Dost Mohd. Vs. State	Shikha Parnami	Vikash Sharma

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


 (Dr. Shakti Singh Shekhawat)
 Deputy Secretary
 (Action Plan & ADR)

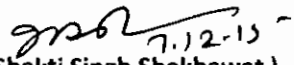
**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 09-12-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. G.P. Pandey, RHJS (Retd)	S.B. Cr. Misc. Bail Application No. 11934/15 Tarun Sharma Vs. State	Kapil Gupta	
2	Sh. J.P. Sharma, RHJS (Retd.)	S.B. Civil Second Appeal No. 583/05 Chhote Lal Vs. Nancha	Deepak Pareek	Ajeet Maloo
3	Sh. J.P. Sharma, RHJS (Retd.)	D.B. Civil Misc. Appeal No. 606/13 Sunita Vs. Ganesh Kumar	R.M. Jain	Kapil Gupta
4	Sh. Satish Kumar Awasthi, Advocate	S.B. Cr. Revision Petition No. 378/15 Narendra Gautam Vs. Smt. Beena Sharma	H.S. Sinsinwar	Gori Shankar Gautam
5	Ms. Raj Sharma , Advocate	D.B. Civil Misc. Appeal No. 3809/14 Arvind Kumar Vs. Neelam	Rinesh Gupta	Govind Choudhary
6	Sh. Basant Singh Chhaba, Advocate	S.B. Civil First Appeal No.732/11 Ram Prasad Vs. Pritam Das	Vishwajeet Mantri	Sandeep Maheshwari
7	Sh. S.P. Mathur, Advocate	S.B. Civil Second Appeal No. 521/09 Ashok Kumar Vs. Gopal	D.K. Bhardwaj	Ajay Choudhary

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